

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-52/2006/ 343 /A

From :- Smti. Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Roushan Lal,  
District & Sessions Judge,  
Karbi Anglong.

Dated Guwahati the 21<sup>N</sup> January, 2025.

Sub: **Casual leave.**

Ref:- Your letter dtd. 16.01.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 16.01.2025, along with station leave permission till the morning of 17.01.2025** (prefixing 11.01.2025 to 15.01.2025). The Addl. District & Sessions Judge, Karbi Anglong and in her absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

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**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-52/2006/ 344 /A, dated** , 21-01-2025

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.



**JT. REGISTRAR (VIGILANCE)**

